

been set up to examine in what way the recommendations of the Pay Commission may be made applicable to the various grades of supervisory staff throughout the P. & T. Department. It is expected that the Committee will submit its report soon. On receipt of the report, final decisions will be taken.

(b) Question does not arise.

Disposal of Telegrams

793. Dr. Melkote: Will the Minister of Transport and Communications be pleased to state:

(a) the total number of Telegrams disposed of at the various Telegraph Offices in India during the period beginning from 6th March, 1962 to 6th April, 1962 by any means other than by the normal means of transmission through teleprinter or morse circuits;

(b) the total number of such messages for the period 1st to 28th February, 1962; and

(c) the number of overtime man-hours employed for the disposal of messages as per parts (a) and (b) above?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) to (c). The information is being collected and will be laid on the Table of the House.

Anti-Adulteration Measures

794. Shri P. R. Chakraverti: Will the Minister of Health be pleased to state:

(a) whether any attempt has been made to assess the effects of anti-adulteration measures adopted in various States;

(b) if so, with what results;

(c) whether Government propose to devise a concerted policy to deal with the practice of adulteration by way of national emergency; and

(d) if so, on what lines?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) A statement showing the working of the Prevention of Food Adulteration Act, 1954 in the various States and Union Territories during the year 1960, the number of samples of food examined and found adulterated, the number of prosecutions launched, the number of persons fined and/or imprisoned, is laid on the Table of the House. [See Appendix I, annexure No. 100].

(c) and (d). It has been the constant endeavour of the Government to prevent the adulteration of foodstuffs. In this connection, a Sub-Committee set up by the Planning Commission has made some recommendations for amending the Prevention of Food Adulteration Act, 1954. The recommendations of the Sub-Committee are under examination.

Reclamation and Distribution of Land

795. Shri P. R. Chakraverti: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have arranged to have a correlated study of the reclamations of lands that have been made in the different States;

(b) if so, figures of reclaimed lands, State-wise;

(c) whether these lands have been allotted to landless agriculturists; and

(d) the benefits that have accrued from such allotment in the shape of increase in production and earnings?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) to (d). The information is being collected from the State Governments and will be placed on the Table of the Sabha.

Telephone Directories

796. Shri Himatsingka: Will the Minister of Transport and Communications be pleased to state:

(a) when the telephone directories of the telephone circles in Assam were last printed; and

(b) what action is being taken to bring them upto date?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) The last issue of the telephone directory of Assam Circle (one for the entire Circle) was printed in 1959.

(b) The work is in progress and the next issue is expected in June 1962.

Construction of Chord Railway Line in Kerala

797. Shri Ravindra Varma: Will the Minister of Railways be pleased to refer to the reply given to unstarred question No. 59 on the 21st April, 1962 and state:

(a) whether it is a fact that a survey was undertaken and estimates made for the construction of a chord railway line connecting Punaloor and Tiruvalla or Punaloor and Chengannur;

(b) if so, when the estimate was made, and what was the estimated cost; and

(c) the reasons for the decision not to include the line in the programme for the construction of new lines during the Third Five Year Plan?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No.

(b) Does not arise.

(c) Due to funds available for construction of new lines being extremely limited.

Beas Dam Project

798. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of villages which have been served with notices for the purpose of constructing a reservoir for the Beas Dam Project;

(b) the number of villages that have been served with notices of evacuation for the purpose of creating a township there; and

(c) the number of villages that have been evacuated for the above purposes so far respectively?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):

(a) to (c). *For the Reservoir:* No notice has so far been issued nor has any village been evacuated. Displacement is expected to start only in June, 1963.

For the Township: Land in 11 villages has already been acquired. The abadis of these villages will remain undisturbed.

Pathankot Railway Station

799. Shri D. C. Sharma: Will the Minister of Railways be pleased to state the action that has been taken to improve the Pathankot Railway Station?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): The existing facilities at Pathankot Railway station are considered to be adequate and no further improvement is contemplated at present.

यमुना पर पुल

८००. { श्री प्रकाशवीर शास्त्री :
श्री भक्त दर्शन :

क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में यमुना पर बहुत शीघ्र ही दो नये पुल बनकर तैयार हो जायेंगे और इन पुलों के निर्माण में अब तक क्या प्रगति हुई है ;

(ख) क्या यह भी सच है कि इन पुलों के न बनने से यातायात व्यवस्था में पर्याप्त कठिनाइयों का सामना करना पड़ रहा है ;

(ग) ये दोनों नये पुल कब से चालू हो जायेंगे और कहां बनाये जा रहे हैं ;